

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : J Jaya Seelan
Vs
Vasav Construction Com P Ltd

MAIN PETITION NUMBER : CP/1398/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/486(CHE)/2022, IA/143(CHE)/2022

COMMON ORDER

IA/486(CHE)/2022

Present: Shri. V. Bathri Narayan, Ld. Counsel for the Applicant/Liquidator.
Shri. N.V. Prakash, Ld. Counsel for R2.
Shri. Rohan Rajasekaran, Ld. Counsel for R3.

IA/143(CHE)/2022

Present: Shri. Mohammed Umar, Ld. Counsel for the Applicant/Liquidator.
Shri. N.V. Prakash, Ld. Counsel for R2.
Shri. Rohan Rajasekaran, Ld. Counsel for R3.

List both the applications on **27.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs